security.

Sale of Duplex Houses under Indira Puram Yojana

2874. SHRIJAGDAMBIMANDAL: SHRIMATI MALTISHARMA:

Will the PRIME MINISTER be pleased to state:

(a) the number of LIG, MIG and HIG Hats and the Duplex flats of 40, 60 and 90 square meters constructed by Ghaziabad Development Authority under Indira Puram Yojana during the last three years;

(b) whether it is a fact that GDA has recently advertised for the sale of LIG, MIG and HIG duplex houses and has given only 15 days time for applications; and

(c) if so, whether GDA would consider extending the last date for applications so as to enable more persons to apply for the same; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT & MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) As reported by the Government of Uttar Pradesh, Ghaziabad Development Authority has constructed flats in Indirapuram Scheme during the past three years as per details below :—

LIG		
LIG (Four Stories)	-	1152
LIG-I	-	540
LIG-II	-	744
MIG		
MIG (Three Sotries)	-	306
MINI MIG (Four Stories)	-	648
MIG (Four Stories)	-	1576*
	*(808 +	
768) HIG		
HIG (Raches Type)	-	30
HIG (Single Storey)	-	150
HIG (Double Storey)	-	124
HIG		
HIG Duplex "A" Type	-	200

HIG Duplex "B" Type	-	200
HIG Duplex "C" Type	-	200
HIG		
Duplex	-	40

(b) and (c) Information is being collected and will be laid on the Table of the Sabha.

Modernisation of food processing system

2875. SHRI GAYA SINGH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that the existing food processing mechanism in the country is outdated in terms of modern technology and needs modernisation;

(b) if so, what steps have been taken by Government to modernise the food processing system, by incorporating modern technology;

(c) whether it is a fact that an Expert Committee was set up to consider the question of modernisation of the food processing system in the country;

(d) if so, when the Committee was set up; and

(e) whether any report has been submitted to Government by the Expert Committee; if not, what are the reasons for delay in the submission of the report?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY): (a) to (e) No, Sir. Any technology including that of food processing is an ongoing process and the Central Food Technological Research Institute, Mysore and other National Institutions of repute are continuously engaged in technology upgradation. While no Expert Committee for this specific purpose has been set up by this Ministry, we have been working in close collaboration with CFTRI and other institutions for various Research & Development related Projects.

Instant Gas connection scheme

2876. SHRI SANJAY DALMIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government had introduced a novel scheme for immediate allotment of